

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 97 OF 2015

Dated: 17th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan &
Mr. Raghu Vamsy for R-1

ORDER

Learned counsel for the appellant seeks ten days time to file affidavit. She may file the same on or before 26.02.2016 after serving copy on the other side.

List the matter on **03.03.2016**.

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**